THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) No, Sir.

(b) Does not arise.

Current minimum wages

- †73. SHRI SAMAN PATHAK: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the current minimum wage rate of laborers working in organized and unorganized sectors;
 - (b) whether women and children are also getting equal wages; and
- (c) the steps being taken by Government to resolve the problems of these labourers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) A Statement giving the range of minimum wages for unskilled workers, as applicable both to the organized and unorganized sectors, in Central and State spheres, is enclosed (See below).

- (b) Under the Minimum Wages Act, 1948, the minimum wages fixed for scheduled employments by Central and State Governments in their respective jurisdiction are applicable to all workers irrespective of the gender. The minimum wages for Children are not fixed by the appropriate Governments.
- (c) The enforcement of the Act is secured both at the Central and State level. In the Central sphere, the implementation is secured through the Officers of the Central Industrial Relations Machinery, while at the State level, the responsibility of enforcement lies with the respective State Enforcement Machinery. Under the statutory provisions of the Act, the appropriate Government officials conduct regular inspections and advise the employers to make payment of shortfalls of wages whenever they come across any case of non-payment or less payment of wages to workers. In case of non-adherence of the advice, resource to legal and penal actions against the defaulting employers is undertaken.

†Original notice of the question was received in Hindi.

Statement

Range of Minimum Wages for unskilled workers in different States/UTs

SI.No.	State/Union Territory	Range of Minimum Wages per day (in rupees)
	Central	66—115
	States/Union Territories	
1	Andhra Pradesh	45.00-128.00
2	Arunachal Pradesh	55.00-57.00
3	Assam	48.00-97.00
4	Bihar	66.00-75.00
5	Chhattisgarh	52.87-79.13
6	Goa	75.00-94.00
7	Gujarat	50.00-99.00
8	Haryana	94.00-95.00
9	Himachal Pradesh	70.00
10	Jammu & Kashmir	66.00
11	Jharkhand	50.06-77.57
12	Karnataka	63.00-103.00
13	Kerala	72.00-189.00
14	Madhya Pradesh	61.37-94.13
	Maharashtra	45.00-155.22
	Manipur	69.55-72.40
17	······································	70.00
	Mizoram	91.00
	Nagaland	66.00-70.00
	Orissa	55.00
21	Punjab	90.44-94.24
	Rajasthan	73.00-82.00
	Sikkim	. 85.00
	Tamil Nadu	54.44-150.00
	Tripura	51.35-65.77
	Uttar Pradesh	58.00-104.41
	Uttaranchal	61.61- 9 7.00
	West Bengal	64.22-125.00
	A & N Island	100.00-107.00
	Chandigarh	114.00
	Dadra & Nagar Haveli	91.00
	Daman & Diu	80.00
	Delhi	127.38
34	Lakshadweep	70.00
35	Pondicherry	45.00-124.00